

Name of Port	Exports	Imports
	mica, scrap, carpet, oilcakes and railway wagons.	Sulphur and wire.
(2) Bombay . . . . .	Oil cakes, sugar, iron and Steel and POL.	Foodgrains, fertilizers, iron and steel, sulphur and POL.
(3) Madras . . . . .	Iron ore and other ores, hides and skins, iron steel, manufactured metals, molasses and tobacco	Crude oil, petroleum, foodgrains, fertilizers, chemicals, iron and steel and machinery, paper, motor vehicles and its accessories.
(4) Visakhapatnam . . . . .	Iron ore, manganese ore, iron and steel materials, petroleum products, rice bran extraction, oil cake and sugar.	Fertilizers, raw and manufactured foodgrains, petroleum and petroleum products, iron and steel and machinery.
(5) Cochin . . . . .	POL, Cashew kernels, tea, coir products, marine products, spices, rubber and coffee.	Crude oil, foodgrains, fertilizers, cashew nuts and iron and steel machinery
(6) Kandla . . . . .	Salt, crushed bone, tea, guar gum, rice-bran, engineering goods.	POL, foodgrains, fertilizers, rock, phosphate, sulphur and zinc ore.
(7) Mormugao . . . . .	ore, manganese, ore, bauxite ore, and oil cake	Fertilizers, foodgrains, mineral oils.
(8) Paradip . . . . .	Iron ore and other ores.	Imports are negligible.

#### BAN ON BEGGARY

973. SHRI SASANKASEKHAR SANYAL : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Starred Question No. 427 given in the Rajya Sabha on the 30th November, 1970 and state :

(a) the names of the States which have banned beggary by law;

(b) the names of any other States which propose to impose a ban on beggary; and

5—25 RSS/73

(c) whether Union Government have issued any guidelines to the States in this behalf in order to ensure uniformity in the relevant law in this regard throughout the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM) : (a) The following States have banned beggary by law :—

Andhra Pradesh  
Assam

Bihar  
Gujarat  
Haryana  
Jammu & Kashmir  
Kerala  
Maharashtra  
Madhya Pradesh  
Mysore  
Punjab  
Tamil Nadu  
West Bengal  
Union Territory of Delhi

(b) The Union Territory of Goa has taken necessary steps to introduce the anti-beggary legislation. The remaining States and Union Territories are being persuaded to take similar action.

(c) No, Sir.

#### अहमदाबाद से भोपाल को नया राजमार्ग

974. श्री सवाई सिंह सिसोदिया : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अहमदाबाद से भोपाल को अलीराजपुर, धार, उज्जैन और देवास से हो कर एक नये राजमार्ग के निर्माण करने का कोई प्रस्ताव सरकार के विचाराधीन है; और

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

†[NEW NATIONAL HIGHWAY FROM AHMEDABAD TO BHOPAL

974. SHRI SAWAISINGH SISODIA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is any proposal under Government's consideration for constructing a new national highways from Ahmedabad to Bhopal via Alirajpur, Dhar, Ujjain and Dewas; and

(b) if so, the details in this regard ?

नौवहन और परिवहन मंत्रालय में राज्य मंत्री (श्री एम० बी० राणा) : (क) और (ख) पांचवी पंचवर्षीय योजना के अन्तर्गत अपने अपने राज्यों में मौजूदा राष्ट्रीय राजमार्ग नयी सड़कों के सम्मिलित करने के लिए गुजरात और मध्यप्रदेश सरकारों द्वारा प्रस्तुत प्रस्तावों में, अन्य बातों के साथ साथ अहमदाबाद झवुआ-धार-इंदौर-देवास-भोपाल मार्ग को राष्ट्रीय राजमार्ग घोषित करने के लिये अनुरोध भी शामिल है, यह मार्ग अलीराजपुर और उज्जैन को नहीं छूता है। गुजरात और मध्य प्रदेश की सरकारों के इस अनुरोध पर पांचवी पंचवर्षीय योजना के अंतर्गत अन्य समान प्रस्तावों के साथ साथ, साधनों की उपलब्धता राष्ट्रीय राजमार्ग के तौर पर सड़कों को घोषित करने संबंधी उल्लिखित कसौटियों और अन्य राज्यों द्वारा संभवतः प्रस्तुत की जाने वाली दूसरी विभिन्न योजनाओं की तुलना में इस योजना की परस्पर प्राथमिकता को ध्यान में रखते हुए विचार करना होगा।

†[THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA) : (a) and (b) The proposals submitted by the Governments of Gujarat and Madhya Pradesh for new additions to the existing National Highway System in their respective states under the Fifth Five Year Plan include, *inter alia* a request for declaring the Ahmedabad-Jhabua-Dhar-Indore-Dewas-Bhopal route as a National Highway. This route does not touch Alirajpur and Ujjain. This request of the Governments of Gujarat and Madhya Pradesh will have to be considered under the Fifth-Five-Year Plan along with similar other proposals keeping in view the availability of resources, the criteria laid down for declaring roads as National Highways and the *inter se* priority of this schemes *vis-a-vis* various other schemes which the other States might submit.]